

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA No. 3 IN CIVIL APPEAL NO(s). 2529 OF 2006

BABU LAL & ORS.

Appellant (s)

VERSUS

GRAM PANCHAYAT, DEROLI JAT & ORS.

Respondent(s)

(With appln(s) for recall of order dated 14/3/2008 and office report )

Date: 09/11/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI  
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Appellant(s) Mrs. Swarupa Reddy,Adv.  
Mr. Balbir Singh Gupta,Adv.

For Respondent(s) Mr. Gautam Awasthi,Adv.  
Mr. Nimrat Gill,Adv.  
Mr. Achal Sirohi,Adv.  
Mr. Balaji Srinivasan,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Reply be filed within four weeks.

List thereafter.

[SUMAN WADHWA]  
COURT MASTER

[VINOD KULVI]  
COURT MASTER